NATIONAL COMPANY LAW TRIBUNAL **KOLKATA BENCH** KOLKATA

C.P No.401/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 18th September 2017, 10.30 A.M.

Name of the Company		Bishender Singh -Vs- Khosla Steel Industries Pvt Ltd. & Ors.		
Under Section		241/242		
SI. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)		Appearing on behalf of	Signature with date

1. CS ROHIT KUMAR KESHRI (PCS) PETITIONERS. ORDER

Ld. Counsel for the petitioner and the respondents are present. Petitioner has filed written submissions, which may be taken on record. Ld. Counsel for the respondents informed that he has already filed written submissions.

Reserved for order.

(Jinan K.R.) Member (J)

SOL (Vijai Pratap Singh) Member (J)